

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)94/BB/ 17	-	For compliance of office objections raised by registry	Rule 6 of IB	Travel Tours Pvt Ltd Vs Fortuna Urbanscape Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE

Counsel for petitioner is present. He reported that an affidavit was filed shown as Annexure-E and further requested the Tribunal to address letter to the IBBI for appointment of IRP.

The Tribunal considers issuing of notice to the respondent is essential before admitting the petition.

Issue notice to the respondent. Counsel for petitioner to collect the notice from the Registry ad serve it on the respondent.

List it on 07.11.2017.

MEMBER (J)

MEMBER (T)